

Several rules have been laid down in regard to this matter. Price preference is allowed on the merits of each case ranging from 15 per cent. to 50 per cent. In suitable cases relaxation in specifications is also made, and development orders are placed. There is an inter-ministerial standing committee which screens all the orders placed abroad. Indents for imported stores are thoroughly screened to ensure that such stores are not available from indigenous sources. These are the various steps that the Government are taking, and it is the definite policy of the Government not to import goods which are available from local sources

**Shri Tyagi:** What are the main items that are imported?

**Shri Goray:** I also wanted to know the main items of stationery purchased from foreign countries

**Shri K. C. Reddy:** Special varieties of drawing and printing paper like paper litho, paper ferro prussite, unsensitized thin white paper, printing paper, art paper etc, and stationery articles like drawing brushes, tracing cloth, drawing pencils, pens, stapling machines, etc

#### सीमेंट का वितरण

\*२५६ श्री विभूति मिश्र क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृप करेंगे कि

(क) क्या सरकार ने १९५७-५८ में विभिन्न राज्य सरकारों को सीमेंट के वितरण के बारे में कोई नीति निर्धारित की है, और

(ख) यदि हा, तो उसका स्वरूप क्या है ?

उद्योग मंत्री (श्री मनुभाई शाह) :  
(क) और (ख). राज्य की सरकारों को हर तिमाही के लिये सीमेंट दिया जाता है जो कि राज्यों की उन योजनाओं तथा

उन कामों के लिये होता है जो केन्द्रीय सरकार की जिम्मेदारियों जैसे प्रतिरक्षा के कामों, रेलों, केन्द्रीय निर्माण विभाग और १ करोड़ ६० या इससे अधिक लागत वाली बड़ी सिंचाई और बिजली योजनाओं के अलावा हों। हर तिमाही में जितना माल मिल सकने की उम्मीद होती है, उसमें से केन्द्रीय तथा राज्य सरकारों दोनों की सीमेंट की जरूरतें, जहाँ तक ज्यादा से ज्यादा हो सकती हैं, पूरी करने की कोशिश की जाती है।

जो योजनाएँ चलाना केन्द्रीय सरकार की जिम्मेवारी है, उनके लिये जितना मुमकिन होता है, उतना सीमेंट रख कर बाकी का उपलब्ध माल राज्य सरकारों में बांट दिया जाता है जिससे वे दूसरी पंच-वर्षीय योजना में शामिल योजनाओं (जिनकी जिम्मेवारी केन्द्र पर है, उन्हें छोड़ कर), अर्द्ध सरकारी और सार्वजनिक संस्थाओं, खेती सम्बन्धी योजनाओं छोटे उद्योग धंधों तथा निजी निर्माण कार्यों की जरूरतें पूरी कर सकें।

सीमेंट बांटते समय, कितना माल मिलने की उम्मीद है, इसके साथ ही इस बात का भी उचित नजर रखना पड़ा जाता है कि पिछली तिमाही में कितना माल उठाया गया। जब राज्य सरकारों को इकट्ठा सीमेंट दे दिया जाता है तो उनसे यह आशा की जाती है कि वे अपने अपने राज्य में हर मास का महत्व और जरूरत देखते हुए परामित जारी करेंगी। सीमेंट की कमी की वजह से राज्य सरकारों को सलाह दी गयी है कि वे मामूली किस्म की इमारतों में चूने और सुरखी के प्रयोग को बढ़ावा दें।

एक विवरण पत्र सदन की मेज पर रखा जाता है जिसमें दिखाया गया है कि जनवरी-मार्च, अप्रैल, जून और जुलाई-सितम्बर १९५७ की अवधियों में हर राज्य को कितना

सीमेंट दिया गया। [बहिष्के परिशिष्ट १,  
अनुबन्ध संख्या ७६]

**Shri B. S. Murthy:** This is an important matter, we want the answer in English

**Mr. Speaker:** The answer may be read in English

**Shri Manubhai Shah:** I have said that after meeting the requirements of the Central Government for defence works, railways, central works department and major irrigation and power projects costing above Rs 1 crore, the rest of the quantity of cement is distributed to the State Governments for their own requirements for projects and for the requirements of quasi-government and public bodies and civil supply. A statement showing the cement allocation to each State for the last nine months is laid on the Table of the House

श्री विभूति सिन्हा मैं यह जानना चाहता हूँ कि केन्द्रीय सरकार हर तिमाही में राज्य सरकारों को सीमेंट का वितरण करती है और जब कि मैं समझता हूँ कि हर एक राज्य में ऐसे स्थान मौजूद हैं जहाँ रेल और ट्रान्स्पोर्ट की दिक्कत होने के कारण देर से ६ महने बाद जा कर नहीं सामान पहुँचता है तो इस दिक्कत को ख्याल रखते हुये क्या केन्द्रीय सरकार पहले से ही ६ महने या ८ महने की सम्बन्धित राज्य की सीमेंट आवश्यकता के अनुसार वितरित करने की व्यवस्था कर देगी ?

श्री मनुभाई शाह माननीय सदस्य जो कह रहे हैं ऐसा आजकल होत नहीं है। सीमेंट तैयार होते ही राज्यों में रेलगाड़ियों के जरिये पहुँचा दिया जाता है। ऐसा मुमकिन है कि जैसा कि माननीय सदस्य कह रहे हैं कि किसी किसी इलाके में कुछ सीमेंट की तंगी हो और अगर ऐसी कोई बात हो तो माननीय सदस्य या तो राज्य सरकार को लिखे या

हमें बतायें तो हम इस बात की कोशिश करेंगे कि उनकी कलीक को दूर किया जाय।

श्री विभूति सिन्हा शायद माननीय मंत्री ने अभी उत्तरी बिहार क्षेत्र के दर्शन नहीं किये हैं नहीं तो उनका पता चल जाता कि वहाँ पर कोई रेल लिंक नहीं है और रेल की पर्याप्त सुविधा न होने के कारण उस क्षेत्र में सीमेंट की कितनी तंगी महसूस होती है ?

श्री मनुभाई शाह मैं दो दफा उत्तरी बिहार हो आया हूँ और वहाँ की अवस्था का अध्ययन किया हूँ और उसका कोई हल निकालने की कोशिश भी की है।

**Shrimati Tarkeshwari Sinha:** May I know whether cement is distributed to the State Governments at the market price or whether any subsidised rate is given to the State Governments?

**Shri Manubhai Shah:** As the hon. lady Member knows, there is an equalised price of cement for everybody throughout India in every place.

**Shrimati Tarkeshwari Sinha:** What is the profit that has been made by the State Trading Corporation on the basis of this equalised price all over the country?

**Shri Manubhai Shah:** Obviously this question does not arise from the question on the Order Paper. But as the hon. lady Member has asked the question, I may point out that the profit of the State Trading Corporation is not only from the cement trade; it deals with umpteen number of items, it is very difficult to say what is the profit from cement alone.

**Shri B. S. Murthy:** What is the percentage of cement given to the public consumers after deducting the allocation made for Central and State Government purposes, what is the price fixed and how is it being fixed?

**Shri Manubhai Shah:** As far as the proportion is concerned, no percentages are worked out. As I have already indicated in my main answer, priority is given to all the national projects. After meeting their requirements, an allocation is made to the State Governments for their projects below Rs 1 crore and for the civil supply requirements. It is for the State Government to decide how much to release for the requirements of the civil population. As regards the price, I would like to remind the hon. Member the answer I have already given, the price is equalised whether for civil supply or for Government.

#### Small Scale Production Centres

\*258. **Shri Supakar.** Will the Minister of Commerce and Industry be pleased to state

(a) the location of the fifteen Small Scale production centres proposed to be established in 1957-58, and

(b) when these production Centres are likely to start production?

**The Minister of Industry (Shri Manubhai Shah)** (a) and (b) A statement is laid on the Table of Lok Sabha [See Appendix I, annexure No 77]

**Shri Supakar.** May I know how many educated unemployed persons each of these centres is likely to employ?

**Shri Manubhai Shah.** Roughly I hope they will cover about 10,000 educated unemployed.

**Shri Supakar:** In each centre?

**Shri Manubhai Shah:** No, in all the Centres.

**Shri Supakar:** Are statistics about educated unemployed in each State available in order to facilitate the location of the centre in a particular State?

**Shri Manubhai Shah:** The location of the centre would not be determined by the quantum of the number of

educated unemployed in that particular State; the Planning Commission has undertaken a survey and no definite statistics are yet available. But, as the hon. Member can see from the allocation, we have tried to cover a pocket of each State where *prima facie* there is a large number of educated unemployed.

**Shri Thimmalah:** May I know if these production centres are located in the community project areas or also in other areas?

**Shri Manubhai Shah.** Not necessarily so. The distribution, as I said, is determined by the quantum of *prima facie* educated unemployed in each area.

**Shrimati Renu Chakravartty:** May I know if these small-scale production centres are entirely financed by the Centre or whether the State Governments also give some money or whether some amount is also paid in the form of shares in co-operatives?

**Shri Manubhai Shah.** This is primarily a central responsibility that we have undertaken.

**Shri Supakar.** In Orissa may I know in which place this centre is likely to be located?

**Shri Manubhai Shah:** I have indicated that there is one centre in Orissa and we are in correspondence with the Orissa Government as to where actually it should be located. Perhaps it will be in Cuttack or somewhere near that.

#### Indians in Ceylon

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\*259. { **Pandit D. N. Tiwary:**  
**Shri Naushir Bharucha:**

Will the Prime Minister be pleased to refer to the reply given to the supplementaries on Starred Question No 109 on the 17th May, 1957 and state:

(a) the number of families repatriated from Ceylon to India since the Agreement of 1954 and the places where they have been settled;